DELHI LEGISLATIVE ASSEMBLY BULLETIN PART-I

(Brief summary of Proceedings) Tuesday 30th June, 2009/Ashadha 9, 1931(Saka)

No.18

NO.18		
1.	2.00 P.M.	Dr. Yoganand Shastri, Hon'ble Speaker in Chair.
2.	2.01	Question Hour: Starred questions No. 201, 203 and 204 were asked
	P.M.	and replied.
		Replies to Starred questions No 202, 205 to 220 and Un-starred
	2.00	questions No. 478 to 502 were placed on the Table.
3.	3.02	Special Mention (Rule-280): The following Members raised matters
	P.M.	under Rule 280. 1. Prof. Vijay Kumar Malhotra (Minister of Education intervened.) 2. Shri Ram Singh Netaji 3. Shri O.P.Bababer
		4. Shri Jai Bhagwan Aggarwal
		5. Shri Veer Singh Dhingan
		6. Shri A Dayanand Chandila A
		7. Shri Sat Prakash Rana
		8. Shri S.P. Ratawal
		9. Ch. Surender Kumar
		10. Shri Mohan Singh Bisht
		11. Shri Kulwant Rana
		12. Shri Jai Kishan
		13. Ch. Mateen Ahmed
		14. Shri Ramesh Bidhuri
		15. Shri Kanwar Karan Singh (Minister of Development intervened.)
4.	3.42	Papers laid on the Table:
	P.M.	Smt. Sheila Dikshit, Chief Minister laid the copies of following
		documents(English & Hindi version):
		(i) Annual Report 2007-08 in respect of Delhi Electricity
		Regulatory Commission.
		(ii) 7 th Annual Report 2007-08 in respect of Delhi Transco Limited.
		(iii) 7 th Annual Report 2007-08 in respect of Pragati Power Corporation.
		(iv) 7 th Annual Report 2007-08 in respect of Delhi Power Company Limited.
5.	3.43	Short Duration Discussion:
0.	P.M.	1.Shri Sahab Singh Chauhan:-
		Initiated discussion on water problem in Delhi and
		pollution in Yamuna River.
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6.	4.00	House adjourned for tea-break.
	P.M.	
7.	4.35	House reassembled.
	p.M.	Hon'ble Speaker in Chair.
8.	4.36	Short Duration Discussion contd
	P.M.	Shri Sahab Singh Chauhan concluded his speech.
		The following Members participated in the debate:
		2. Shri Jai Bhagwan Aggarwal
		3. Shri O.P.Babber
		4. Shri Rama Kant Goswami
		5. Shri Tarvinder Singh Marwah
		6. Dr. Harsh Vardhan
9.	5.49	Smt. Sheila Dikshit, Chief Minister replied to the discussion.
	P.M.	,
10.	6.08	House Adjourned up to 2.00 PM on 1 st July, 2009.
	P.M.	in the state of th

Delhi 30th June, 2009 Siddharath Rao Secretary